

HIGH COURT OF MADHYA PRADESH : JABALPUR

MEMO

NO. 649 /2017
III-2-9/40 Pt.-I (F.No.-9)


Dated 27 April, 2017

To,

The District & Sessions Judge,

During the assessment of judgments of Judicial Officers, it is noticed that many Judicial Officers have reproduced the Head Note/Placitum from the relevant Journals relating to High Court/ Supreme Court judgments. Needless to mention that the Head Note is a creation of the Edition Board. Head Note, in a given case, may not reflect the correct position and, therefore, in the fitness of things, it is observed that if the Judicial Officers intend to rely or reproduce a High Court or Supreme Court judgment, it is better to reproduce the actual paragraph of the judgment or its substance in their own language.

I am, therefore, directed to request you to please circulate a copy of this communication amongst the Judicial Officers posted in your District for information and compliance.


REGISTRAR GENERAL

Endt. No. 650 /2017
III-2-9/40 Pt.-I (F.No.-9)

Jabalpur, Dated 27 April, 2017

Copy forwarded to: -

1. Principal Secretary, Govt. of Madhya Pradesh, Law & Legislative Affairs Department, Bhopal with a request to bring into the notice of all Judicial Officers posted in Law Department, Bhopal.
2. District Judge, (Inspection) Jabalpur Zone, High Court Premises Jabalpur/ District Judge, (Inspection) Indore Zone, J.E.-I, Judges Enclave, Residency area, Indore-452001/ District Judge, (Inspection) Gwalior Zone, 28/B, Race Course Road, Opposite Mela Ground, Gwalior.
3. Principal Registrar, High Court of M.P., Bench Indore,
4. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior,
5. Principal Registrar, (Judicial) / (Vigilance) / (I.L.R. & Examination) High Court of M.P., Jabalpur,
6. Shri Umesh Kumar Gupta, Principal Judge, Family Court, Balaghat,
7. Shri Devnarayan Patil, Principal Judge, Family Court, Betul,

8. Shri Balkrishna Jatav, Principal Judge, Family Court, Bhind,
9. Shri Rajendra Kumar (Verma), Principal Judge, Family Court, Bhopal,
10. Shri Ramakant Dube, I Addl. Principal Judge, Family Court, Bhopal,
11. Shri Vinod Bharadwaj, II Addl. Principal Judge, Family Court, Bhopal,
12. Shri Suresh Randive, Principal Judge, Family Court, Burhanpur,
13. Shri Yogesh Kumar Songariya, Principal Judge, Family Court, Chhatarpur,
14. Shri Deorao Gujarkar, Principal Judge, Family Court, Chhindwara,
15. Shri Shiv Mangal Singh, Principal Judge, Family Court, Damoh,
16. Shri Jairam Singh Kataria, Principal Judge, Family Court, Dewas,
17. Shri Narendra Kumar Satsangi, Principal Judge, Family Court, Dhar,
18. Shri Avnindra Kumar Singh, Principal Judge, Family Court, Khandwa,
19. Shri Hari Shankar Vaishya, Principal Judge, Family Court, Guna,
20. Shri Gunwant Singh Saluja, Principal Judge, Family Court, Gwalior,
21. Shri Arvind Kumar Shrivastava (Jr.), Addl. Principal Judge, Family Court, Gwalior,
22. Ku. Bharti Baghel, Principal Judge, Family Court, Harda,
23. Shri Shrawan Kumar Raghuvanshi, Principal Judge, Family Court, Hoshangabad,
24. Smt. Surabhi Mishra, Principal Judge, Family Court, Indore,
25. Shri Ramanand Chand, I Addl. Principal Judge, Family Court, Indore,
26. Shri Vrindawan Lal Jha, II Addl. Principal Judge, Family Court, Indore,
27. Shri Narendra Pratap Singh, Principal Judge, Family Court, Jabalpur,
28. Shri Rajiv Krishna Joshi, II Addl. Principal Judge, Family Court, Jabalpur,
29. Smt. Kanaklata Sonkar, I Addl. Principal Judge, Family Court, Jabalpur,
30. Shri Bipin Bihari Shukla, Principal Judge, Family Court, Katni,
31. Shri Ram Niwas Patel, Principal Judge, Family Court, Mandla,
32. Smt. Durga Dawar, Principal Judge, Family Court, Mandsaur,
33. Shri Shyam Sunder Garg, Principal Judge, Family Court, Morena,
34. Shri Raj Kumar Bhave, Principal Judge, Family Court, Rajgarh,
35. Smt. Laxmi Sharma, Principal Judge, Family Court, Ratlam,
36. Shri Prem Narayan Singh, Principal Judge, Family Court, Rewa,
37. Shri Bhagchand Malaiya, Principal Judge, Family Court, Sagar,
38. Shri Arun Kumar Singh (Sr.), Principal Judge, Family Court, Satna,
39. Shri Mohammad Yusuf Mansuri, Principal Judge, Family Court, Sehore,
40. Dr. Om Prakash Tiwari, Principal Judge, Family Court, Seoni,
41. Shri Bharat Singh Jamra, Principal Judge, Family Court, Shahdol,
42. Shri Avinash Kumar Khare, Principal Judge, Family Court, Shajapur,
43. Shri Pavan Kumar Sharma, Principal Judge, Family Court, Shivpuri,
44. Shri Sabhapati Yadav, Principal Judge, Family Court, Singrauli,
45. Shri Deoraj Bohare, Principal Judge, Family Court, Tikamgarh,
46. Shri Om Prakash Sharma (Jr.), Addl. Principal Judge, Family Court, Ujjain,

47. Shri Prahlad Singh Patidar, Principal Judge, Family Court, Ujjain,
48. Shri Shishir Kant Choubey, Principal Judge, Family Court, Vidisha,
49. Member Secretary/ Deputy Secretary, M.P. Legal Services Authority, 574, South Civil Lines, Jabalpur, with a request to circulate the same amongst Secretaries, DLSA, posted on Deputation.
50. Registrar, Office of the Welfare Commissioner, Bhopal Gas Victims, Bhopal, with a request to bring into the notice of Additional/Deputy Welfare Commissioners.
51. Director In-charge, Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur with a request to bring into the notice of all Judicial Officers posted in MPSJA, Jabalpur.
52. Registrar (I.L.)/ (D.E.)/ (Judl.-I)/ (Judl.-II)/ (Exam & Labour Judiciary)/ (Vigilance)/ (ADM)/ O.S.D.(D.E.), High Court of M.P., Jabalpur,
53. Shri Onkar Nath, O.S.D., High Court of M.P., Jabalpur,
54. Shri Rajendra Kumar Shrivastava, O.S.D., High Court of M.P., Jabalpur,
55. Shri Anil Kumar Pathak, O.S.D., High Court of M.P., Jabalpur,
56. Registrar/Secretary, High Court Legal Services Committee, High Court of M.P., Jabalpur,
57. OSD/Registrar / ADJ (OSD) (Inspection), High Court of M.P., Bench at Gwalior, Gwalior,
58. Secretary, Office of Lokayukta Organisation, M.P. Lokayukta Bhawan, F-Block, Old Secretariat, Bhopal- 462 001, with a request to bring into the notice of Legal Advisors, of the Organisation.
59. Presiding Officer, M.P. State Wakf Tribunal, B-114, Housing Board Colony, Kohephiza, Bhopal.
60. Registrar, M.P. State Consumer Dispute Redressal Commission, Plot No. 79, Arera Hills, New Central School, Bhopal, with a request to bring into the notice of all the President, District Consumer Forum of the State.
61. The Registrar, M.P. Industrial Court, 516, New Moti Bungalow, M.G. Road, Indore – 452007 with a request to bring into the notice of all Judicial Officers posted in Labour Judiciary.
62. The Chairman, M.P. State Transport Appellate Tribunal, Moti Mahal, Gwalior.
63. Registrar/Deputy Registrar, National Green Tribunal, Zonal Bench, State Information Commission, Building, 3rd Floor, Arera Hills, Bhopal-462011.
64. Legal Advisor, Economic Offences Wing, "EOW Bhawan", 42, Arera Hills, Bhopal.
65. Deputy Secretary, M.P. Human Rights Commission, Block-I, Arera Hills, Paryavas Bhawan, Jail Road, Bhopal-462011.
66. P.S. to Registrar General, High Court of M.P. Jabalpur.

For information.


 (MOHD. FAHIM ANWAR)
 REGISTRAR GENERAL